



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
1	WA/15/2025 B/O	THE STATE OF ASSAM AND ORS Versus ASROF KALAM AZAD LASKAR AND ORS	MR. K KONWAR MR S DUTTA	SC, A S E C
2	WA/16/2025 B/O	THE STATE OF ASSAM and ORS Versus HABIBUR RAHMAN AND ORS	MR. K KONWAR MR S DUTTA	SC, A S E C
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	PIL/79/2023 FIXED	TAREK AKHTAR ANSARI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
- FINAL DISPOSAL AT ADMISSION STAGE -				
4	WA/352/2024 FIXED	NATUN MELANG MIN SILPA SAMBAI SAMITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS (B)	MS. T SOM MR H DAS MS. U HAZARIKA	MR. M K CHOUDHURY (R-4) MR S KHOUND(R-4) MR D J MEDHI(R-4) SC, FISHERY
5	WITH WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
	WITH I.A.(Civil)/1062/2024 in WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/1891/2024 in WA/113/2024	NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MS. T SOM MR H DAS MR. P TELI	GA, ASSAM SC, FISHERY

6	WITH WA/120/2024	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY
HEARING				
7	WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
8	PIL(Suo Moto)/2/2019	XXXX Versus IN RE - STATE OF ASSAM AND 7 ORS	MR H K DAS SC, GHC	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH
9	C.Ex.App./7/2020 FIXED	BRAHMAPUTRA CRACKER AND POLYMER LTD. Versus THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
10	WA/292/2021 FIXED	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
11	WITH WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
12	WITH WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
13	WITH WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
14	WITH WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
15	WP(C)/1707/2021 FIXED	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
16	WP(C)/1203/2022 FIXED	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4) MR D SAIKIA, AG, ASSAM
17	WP(C)/2342/2022 FIXED	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
18	WA/199/2023	TAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU SC, BTC

19	WA/202/2024 FIXED	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D GOSWAMI MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, MINES AND MINERALS GOVT OF ASSAM MRS. A GAYAN DY.S.G.I. SC, FOREST
20	WA/357/2024	STATE OF ASSAM AND ORS. Versus PINUEL BASUMATARY	GA, ASSAM	MR H K SARMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4500/2020 PART-HEARD, FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
2	WP(C)/3877/2021 FIXED	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI SC, APDCL
3	WP(C)/5071/2021 FIXED	GAJENDRA CHANDRA KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
4	WP(C)/686/2023 FIXED	BABUL NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. B D DEKA MR. M P SARMA MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST
5	WP(C)/5640/2023 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BUILDING)
6	WP(C)/6158/2024 FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/109/2025 in WP(C)/6158/2024	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI DY.S.G.I.
ORDERS				
7	Cont.Cas(C)/465/2024 B/O	KANIKA DEVI Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R DEKA S I AKAND	MR. D SAIKIA (R-2,1) MR. R BORPUJARI(R-1) MS. N BORDOLOI(R-2,1)

HEARING

8	WP(C)/434/2015	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
9	WP(C)/3311/2015	M/S CENTURY MERCHANTILE PVT. LTD. and 17 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR B N GOGOI(R- 1 to 4) SC, RAILWAY
10	WP(C)/777/2016	M/S SHIVAM - BHARTIA JV Versus THE STATE OF ASSAM AND 8 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST SC, PWD (ROADS)

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/3752/2024 FIXED, WITH LCR in WP(C)/6850/2019	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. J ABBAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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WITH

[WP\(C\)/6850/2019](#)

	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. M DEKA MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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2	I.A.(Civil)/3762/2024 FIXED, WITH LCR in WP(C)/5640/2024	SIRAJUL HOQUE @ CHIRAJUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
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WITH

[WP\(C\)/5640/2024](#)

	SIRAJUL HOQUE @ CHIRAJUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
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HEARING

3	WP(C)/5045/2018 WITH LCR	AKLIMA KHATUN @ AKLIMA BEGUM @ AKLIMA YASMIN Versus THE UNION OF INDIA AND 5 ORS.	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/6098/2018 WITH LCR	SUFIA KHATUN @ MUSSTT. SAFIA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

5	WP(C)/6112/2018 WITH LCR	SAMU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. A K AHMED MS S BARUAH MS. R RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/6113/2018 WITH LCR	AJIRON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/6427/2018 WITH LCR	SAHAR BHANU @ SAHAR BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
8	WP(C)/6606/2018 WITH LCR	MD. MOHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) MRS A VERMA SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,5)
9	WP(C)/6768/2018 WITH LCR	BAHADUR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR M SHELM MR. H A AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/7985/2018 WITH LCR	HABIBOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/7988/2018 WITH LCR	REJIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/7989/2018 WITH LCR	SARAMJAN @ SARAMJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. B U LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/7998/2018 WITH LCR	FAJIBUL ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. P KATAKI MRS R BEGUM	SC, NRC MD A ALI MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
14	WP(C)/7685/2019 WITH LCR	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/19/2025 FIXED	MAZNUR ALI @ MONI Versus THE STATE OF ASSAM	MR K THAKUR MS. J. A. RAHMAN B ALI SK	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
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8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6183/2024 FIXED	RINA BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA N DEB	GA, ASSAM SC, BTC
ADMISSION				
2	WP(C)/891/2019 FIXED	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, BODOLAND UNIVERSITY SC, FINANCE DEPTT. K.K.DEY, SC, BODOLAND UNIVERSITY
3	WP(C)/4239/2021 FIXED	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT.
4	WP(C)/5108/2022 FIXED	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
5	WP(C)/2827/2023 FIXED	DWIJU GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, SEC. EDU.
6	WP(C)/4278/2023 FIXED	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
WITH				
7	WP(C)/4837/2023	ISSAC EKKA AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM SC, SSA SC, SEBA
8	WP(C)/5954/2023 FIXED	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA

9	WP(C)/6244/2023 FIXED	AMIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. M NATH MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S B LASKAR (R6) MR. H A LASKAR (R6) MS D DUTTA (R6) A. H. AHMED (R6) SC, SSA
10	WP(C)/1808/2024 FIXED	DR. SONU KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, HIGHER EDU MR. K GOGOI MRS S GOSWAMI(R-3,4)
11	WP(C)/3204/2024 FIXED	MD. BULBUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS S SARMA HAZARIKA	SC, SEC. EDU.
12	WP(C)/3215/2024 FIXED	MOINUL HOUQE Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	MR. G C BORAH (R-5,6) SC, SEC. EDU.
13	WP(C)/3620/2024 FIXED	RAHIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, AG (A AND E) SC, SEC. EDU.
14	WP(C)/3921/2024 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN DEEPANJALI GUPTA	MR D K ROY SC, SEC. EDU. SC, SEBA
15	WP(C)/4278/2024 FIXED	RAJARSHI BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SSA
16	WP(C)/4362/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
17	WP(C)/4636/2024 B/O	MANGAL RAVA AND 18 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU SC, BTC
18	WP(C)/5125/2024 FIXED	DIPA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, SSA
19	WP(C)/5127/2024 FIXED	JAYMATI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (R-6) MS S A KHALIFA(R-6) SC, FINANCE
20	WP(C)/5213/2024 FIXED	MEHMUD ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
ORDERS				
21	WP(C)/5592/2017 FIXED	ABHIJIT KUMAR ROY @ ABHIJIT ROY Versus THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA PETITIONER IN PERSON	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, N C T E SC, AHSEC SC, SSA

22	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. N J KHATANIAR(R-7) MR. U SARMA(R-7) MR. K P PATHAK MS. S KONWAR
23	I.A.(Civil)/1550/2021 FIXED in WP(C)/2915/2019	SANJAY KUMAR SUTRADHAR AND 23 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM MR. S R RABHA SC, N C T E SC, BTC SC, FINANCE
	WITH WP(C)/2915/2019	SANJAY KUMAR SUTRADHAR AND 23 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI SC, FINANCE	SC, ELEM. EDU SC, BTC
24	Cont.Cas(C)/292/2022 FIXED	DIPTI DAS Versus DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIER-2) MR. P K BORAH(R-2) MR. P K BORAH(R-2) MR. N J KHATANIAR
25	Cont.Cas(C)/606/2023 FIXED	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
26	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
27	Cont.Cas(C)/260/2024 FIXED	SURESH DAS Versus SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
HEARING				
28	WP(C)/2086/2020 PART-HEARD, FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
30	WP(C)/2981/2015 FIXED	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
31	WP(C)/6777/2015 FIXED	SHRI DILIP CH. GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DAS	SC, HIGHER EDU GA, ASSAM
32	WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)

WITH
[I.A.\(Civil\)/1070/2021](#)
in WP(C)/2177/2021

HEM CHANDRA RABHA
Versus
JIMPI BORAH AND 3 ORS

MR. N C DAS
MR. A DAS

SC, ELEM. EDU
SC, SCERT, ASSAM
MR A D CHOUDHURY

33 **WITH**
[WP\(C\)/7626/2022](#)

JIMPI BORAH
Versus
THE STATE OF ASSAM AND 2 ORS

MR T CHAKRABORTY
MR. D CHOUDHURY
MR J DAS

SC, ELEM. EDU
SC, SCERT, ASSAM

34 [WP\(C\)/3872/2023](#)
FIXED

PROF. DR. ISHRAT HUSSAIN
Versus
THE VICE CHANCELLOR, NATIONAL LAW
UNIVERSITY AND JUDICIAL ACADEMY,
ASSAM (NLUJAA) AND 2 ORS

MR H RAHMAN
MR I HASIEB
MR. B J DAS

MR. K N CHOUDHURY (r-1,2)
DR. N BAROOAH (r-1,2)
MR. R M DEKA (r-1,2)
MS P AGARWAL
MR. D J DAS (r-1,2)
MS N MAHANTA (r-1,2)
N GAUTAM (r-1,2)
SC, U G C

35 [WP\(C\)/430/2024](#)
FIXED

BAPAN CH BARMAN AND 8 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MR. A D CHOUDHURY

SC, EDU

36 **WITH**
[WP\(C\)/422/2024](#)

KAMESWAR KALITA AND 3 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MR. A D CHOUDHURY

SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./98/2017 8 Y 6 M 16 D :WITH LCR 1 BUNDLE, P.B-2.	SRI PRADIP BRAHMA @ PWLER Versus THE NATIONAL INVESTIGATION SGENCY	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	SC, NIA
2	Crl.A./42/2020 WITH LCR 1 BUNDLE, P.B-2.	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
3	CRL.A(J)/42/2020 5 Y 5 M 14 D :WITH LCR 4 FILES, P.B-2.	SHANKAR GAUTAM Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
4	Crl.A./49/2020 5 Y 1 M 12 D :WITH LCR 4 FILES, P.B-2.	SRI BASIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
5	WITH Crl.A./45/2020 5 Y 1 M 12 D :	ROMJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
6	Crl.A./54/2021 FIXED. WITH P.B-8 VOL., LCR KEPT IN SECTION.	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
7	WITH Death Sentence Ref./2/2020	THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
8	WITH Crl.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM

9	Mat.App./65/2023 WITH LCR 4 FILES.	XXXXXXX Versus XXXXXXX	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) A R AHMED	MR. D CHOUDHURY
10	Cri.A./451/2023 WITH LCR 4 FILES, P.B-2 WITH I.A.(Cri.)/1033/2023 in Cri.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR. MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6130/2018	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
2	WP(C)/913/2020	SHAHAJUDDIN SK Versus THE STATE OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, PNRD SC, FINANCE
3	WP(C)/1208/2020	MOHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	GA, ASSAM MR. R SARMA (R-5) MR N BORO (R-5) SC, FINANCE
4	WP(C)/1226/2020	BISWAJIT DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, PNRD
5	WP(C)/3531/2020	AJAMBER SINGH MUNDA Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025

7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
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[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6955/2024 FIXED	CHAKAN ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
	WITH			
2	WP(C)/5259/2024	AMALA BIBI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
	WITH			
3	WP(C)/6021/2024	SEKUL ISLAM AND 45 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM SC, REVENUE
ADMISSION				
4	WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
5	WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
6	WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

7	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
10	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
11	WP(C)/1212/2023 FIXED	M/S DAYAL CONSTRUCTIONS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r- 7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)
	WITH I.A.(Civil)/2305/2024 in WP(C)/1212/2023	RANJU AGARWAL AND ANR Versus M/S DAYAL CONSTRUCTIONS AND 7 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. MR. S S ROY MR. S BORTHAKUR MR H AGARWAL MR J SINGH
12	WITH WP(C)/392/2023	RANJU AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM
13	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, FIXED	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
14	WP(C)/6870/2024 FIXED	KITAB ALI AND 65 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE SC, FOREST

ORDERS

15	I.A.(Civil)/3662/2024 FIXED in WP(C)/5261/2024	GURUKUL EDUCATIONAL TRUST AND 3 ORS Versus DIGANTA CHOUDHURY AND ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. S P SHARMA K AHMED	GA, ASSAM SC, PWD
	WITH WP(C)/5261/2024	DIGANTA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	MR. K N CHOUDHURY(R- 7 TO 10) GA, ASSAM MR. S P SHARMA(R- 7 TO 10) K AHMED (R- 7 TO 10) SC, G M D A SC, GMC
16	I.A.(Civil)/24/2025 FIXED in WP(C)/6299/2024	THE CHAIRMAN AND MANAGING DIRECTOR, OIL AND NATURAL GAS CORPORATION LTD. AND 5 ORS Versus OVAL PROJECTS ENGINEERING PRIVATE LIMITED	MR S CHAKRABORTY	MS M HAZARIKA MS. S NEWAR MS V V THANYU
	WITH WP(C)/6299/2024	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 5 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	MR S CHAKRABORTY

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WP(C)/4947/2022 PART-HEARD, FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
	WITH			
2	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
	WITH			
3	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
	WITH			
4	WP(C)/5147/2023 FIXED	JINTU CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C
	WITH			
5	WP(C)/1093/2024 FIXED	SHAYED MASUD MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
	WITH			
6	WP(C)/4707/2023	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH			
7	WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	WITH			
8	WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	WITH			
9	WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	WITH			
10	WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.

11	WITH WP(C)/1091/2024 FIXED	TAHIR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
12	WP(C)/3059/2017 FIXED	REMTHANGPUI DARNGAWN Versus THE STATE OF ASSAM and 4 ORS.	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI	GA, ASSAM MS.N SARMA(R-5) MR R DHAR (R-6) MS.J CHOUDHURY(R-5) MR.D CHAKRABARTY(R-5) MS.J TRIPATHI(R-5) SC, NCHAC
13	WP(C)/4393/2018 FIXED	ARIFUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR K JAIN MR. D SARMAH	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPT.
14	WP(C)/4673/2020 FIXED	DWIJENDRA NATH DEKA Versus THE COMMISSIONER AND SECRETARY AND 2 ORS	MR D DEKA	SC, AG SC, PWD (NH) SC, FINANCE
15	WP(C)/5478/2021 FIXED	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
16	WITH WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
17	WITH WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
18	WITH WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
19	WP(C)/2544/2022 FIXED	SASHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
20	WP(C)/6633/2022 FIXED	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
21	WITH WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
22	WITH WP(C)/7096/2022	PRADEEP KUMAR Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
23	WP(C)/8061/2022 FIXED	KAKU MONI SAIKIA AND 51 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	GA, ASSAM SC, FINANCE

24	WP(C)/31/2023 FIXED	RUPA DIHINGIA Versus THE STATE OF ASSAM AND 9 ORS	MR. S BARMAN MR R DAS	GA, ASSAM SC, AG SC, P H E
25	WP(C)/2893/2023 FIXED	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE
26	WP(C)/6076/2023 B/O	RATIMA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. S SUTRADHAR	GA, ASSAM MR. D C KALITA(r-5,6) MR. B K BHAGAWATI (r-5,6) SC, GMC
27	WP(C)/6382/2023 FIXED	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
28	WITH WP(C)/6146/2023	DINAMANI KALITA AND 38 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
29	WP(C)/7147/2023 FIXED	JITUMANI DAS AND 303 ORS Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
30	WP(C)/7526/2023 FIXED	BAIJAYANTA BHATTACHARJEE Versus THE ASSAM POWER GENERATION CORP LTD AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DR P AGARWAL (R- 4,5) MR I HASIEB (R- 4,5) MR. B J DAS (R- 4,5) SR. SC, APGCL
31	WP(C)/431/2024 FIXED	SANTOSH KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	MR. K GOGOI DY.S.G.I.
32	WITH WP(C)/350/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
33	WITH WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
34	WITH WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
35	WP(C)/1291/2024 FIXED	BIPUL CHANDRA ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM SC, BTC SC, REVENUE
36	WP(C)/2472/2024 FIXED	MUSTAQUE ZAMAN AHMED Versus THE UNION OF INDIA AND 7 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, AG MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
37	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R-2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) MRS P HAZARIKA(R-8) DY.S.G.I. MS. RIA TIWARI (R-8) SC, F C I

38	WP(C)/4583/2024 FIXED	SATYENDRA NATH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR S P DAS SC, FINANCE
ADMISSION				
39	WP(C)/4000/2024 FIXED	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT
HEARING				
40	WP(C)/3072/2014 CAVT. NO. 607/14 FIXED, FOR FURTHER HEARING	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
41	WP(C)/3886/2020	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE
42	Arb.P./23/2021 FIXED	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./109/2025	ROHIM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR S HOQUE MD IMRAN	PP, ASSAM
2	Bail Appln./111/2025	JEHERUL ISLAM Versus JELEKHA KHATUN AND ANR	MR. S I BORA	PP, ASSAM
3	Bail Appln./118/2025	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
4	Bail Appln./119/2025	KAMAL KALITA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. S RAHMAN MD IMRAN	PP, ASSAM
5	Bail Appln./121/2025	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
MOTION				
6	AB/3009/2024 FIXED	AMANDEEP SINGH AND ANR Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
7	WITH AB/2870/2024	MOIDUL ISLAM Versus THE STATE OF ASSAM	MR. A BORPUZARI	PP, ASSAM
8	AB/107/2025	GOLAP CHANDRA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./2032/2024 WITH OFFICE NOTE, FIXED	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR H R CHOUDHURY (P1) S. TALUKDAR (P1) A S PRODHANI (P1)	SC, NCB
10	Bail Appln./2204/2024 WITH SCANNED LCR, FIXED	SAIFUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
11	Bail Appln./2291/2024 WITH SCANNED LCR, FIXED	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM

12	Bail Appln./2731/2024 FIXED	SMTI. RIBIKA DAIMARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
13	Bail Appln./3070/2024 FIXED	MABRUR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
14	Bail Appln./3599/2024 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
15	Bail Appln./3649/2024 FIXED	RAJESH KUMAR DEWRY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
16	Bail Appln./3846/2024 WITH SCANNED LCR, FIXED	ABDUL MONIR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
17	Bail Appln./3856/2024 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MS B BORA (R2) MR A SHARMA (R2) MR A TALUKDAR (R2) MR J DAS (R2) PP, ASSAM
18	Bail Appln./3892/2024 FIXED	MD AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
19	Bail Appln./3896/2024 FIXED	YEAHIYA AHMED Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
20	Bail Appln./3902/2024 FIXED	NILA GOGOI @ NIL Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
21	Bail Appln./3936/2024 FIXED	MD. MOHAR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
22	Bail Appln./2/2025 FIXED	JIYARUL RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
23	Bail Appln./15/2025 FIXED	MD JAMIR UDDIN @ JOMIR UDDIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
24	Bail Appln./39/2025 FIXED	MASUK RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
25	Bail Appln./42/2025 FIXED	NIJAM ALI AND ANR Versus THE STATE OF ASSAM	MR. A K SHARMA M. HOSSAIN MR. A AHAD MR S.SARMAH	PP, ASSAM
26	Bail Appln./54/2025 FIXED	RIJU KANTA PEGU Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM

BAIL HEARING

27	AB/2441/2024 FIXED	ABDUL AJIJ Versus THE STATE OF ASSAM	MS. P DAS DR AZIZ KHAN DEEPANJALI GUPTA	PP, ASSAM
28	AB/2943/2024 FIXED	SAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN A S CHOUDHURY	PP, ASSAM

29	AB/3017/2024 FIXED	SIRAJUL ALI Versus THE STATE OF ASSAM AND ANR	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
30	AB/3160/2024 FIXED	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
31	WITH AB/3095/2024	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
32	AB/3164/2024 FIXED	SUNTI DAS Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
33	AB/3267/2024 FIXED	MD IKBAL HUSSAIN Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
34	AB/3295/2024 FIXED	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. Versus THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
35	AB/3323/2024 FIXED	MUHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN P ALAM	PP, ASSAM
36	AB/3386/2024 FIXED	Haidar Ali Versus THE STATE OF ASSAM	MD. I HUSSAIN MR. A Z AHMED	PP, ASSAM
37	AB/3391/2024 FIXED	BINAY KUMAR HARLALKA Versus THE STATE OF ASSAM	MR. T DEURI MR. S P SHARMA	PP, ASSAM
38	AB/3406/2024 FIXED	DEBASISH BARUA Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM	PP, ASSAM
HEARING				
39	RSA/46/2016 PART-HEARD, WITH LCR	HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MS. P BORAH MR. M S ALAM MR. S ALAM MS L SAIKIA	MR. G N SAHEWALLA MR M J QUADIR MR. A CHETIA MR. K MIRA MS. B SARMAH MD. ASLAM
	WITH MC/54/2016 in RSA/46/2016	HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS,	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MS.P BORAH MR.M S ALAM MSL SAIKIA MR. S ALAM	
40	MACApp./800/2022 PART-HEARD, FIXED, WITH LCR, WP(C)/498/2011 (D/O)	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MR. A ROSHID MR H DAS(R-1,2,3) MS. M R DEVI MS. T BEGUM MS. T BEGUM
	WITH I.A.(Civil)/1429/2023 in MACApp./800/2022	SUNITI SINGHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A ROSHID MS. T BEGUM	MS. R GOSWAMI
41	FAO/57/2024 PART-HEARD, FIXED	JIL HUSSAIN AND 7 ORS. Versus NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR(R-1,2)

WITH
[I.A.\(Civil\)/2213/2024](#)
in FAO/57/2024

JIL HUSSAIN AND 7 ORS.
Versus
NURUL ISLAM AND ANR.

MR. B J MUKHERJEE
MS R SAHA

42 **WITH**
[CRP\(IO\)/407/2024](#)

JIL HUSSAIN AND 7 ORS
Versus
NURUL ISLAM AND ANR

MR. B J MUKHERJEE
MS R SAHA

MR. A R SIKDAR(R-1,2)
MR. M H TALUKDAR (R-1,2)
MR. S I TALUKDAR(R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8240/2017 WITH WP(C)/4800/2011(D/O), WP(C)/963/2013(D/O)	MUSST. AMINA KHATUN Versus THE STATE OF ASSAM and 5 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	MR. Z HAMMAD MR. N SARMA (SC, EDUCATION DEPT.) MR R A CHOUDHURY
2	WITH Cont.Cas(C)/218/2017	AMINA KHATUN Versus S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMAR-1 MR.R A CHOUDHURY(R-2)
3	WP(C)/5042/2018	ARUN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MR. U SARMA MS. P BARMAN	SC, ELEM. EDU MS B DEVI MR. S. J. SARKAR
4	WP(C)/7433/2018	SIBENDRA NATH ROY AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR A ISLAM MD H R AHMED	SC, ELEM. EDU GA, ASSAM MS. D D BARMAN SC, FINANCE
5	WP(C)/7519/2018	PRANJIT TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR H K DAS MR D J DAS MR. U PATHAK	SC, BTC SC, EDU
6	WP(C)/7536/2018	PRAJEN KUMAR BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MS. B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	SC, EDU
7	WP(C)/7594/2018	UDIT NARAYAN GOALA AND 124 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR D J DAS	GA, ASSAM SC, EDU SC, FINANCE DEPTT.
8	WP(C)/5182/2019 WITH OFFICE NOTE	PANKAJ LAL ROY AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA	SC, N C T E SC, SEC. EDU.

9	WITH WP(C)/5121/2019	DULAL CH. KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
10	WP(C)/2425/2021	RUNU MAHANTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.
11	WP(C)/5312/2021	SMTI. MONIKA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR A W AMAN MR. M R SODIAL MR S T ADNAN MS S Z HAYAT	MR S A BARBHUYAN SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH -I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/93/2009 (HEARING), WITH LCR.	MD. AHMED ALI Versus MD. SABAR ALI and ORS	A M MAZUMDAR F K R AHMED A CHOUDHURY A ALI S ISLAM	MR.P K GOSWAMI
2	RSA/130/2009 (HEARING), WITH LCR.	MD. FAIZUDDIN AHMED, Versus ON THE DEATH OF MD. LUTFUR RAHMAN, HIS LEGAL HEIRS MD. MUZIBUR RAHMAN(SON) AND ORS.	MR.K AGARWAL MR.S C KEYAL MS. P NEOG MR D AKRAM	MR.B BANERJEE MR. M K SARMA (R-1,2,3) MS.M DEB MR.J LASKAR MR. A MOBARAQUE (R- 1,2,3) MR.S BANERJEE
ADMISSION				
3	WP(C)/4240/2022 PART HEARD, FIXED.	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
4	WITH WP(C)/4463/2024	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	MR G RAHUL(R-1) MR. D M NATH (R-1)
5	WITH WP(C)/4465/2024	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
6	WITH WP(C)/5968/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. D SAIKIA	MR G RAHUL (R-1) MR. D M NATH MR. D M NATH SC, TAXES

7	WITH WP(C)/5969/2024	ASSISTANT COMMISSIONER OF TAXES . Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. D SAIKIA MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
8	WITH WP(C)/5970/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. B CHOUDHURY	MR G RAHUL(R-1) MR. D M NATH MR. D M NATH SC, TAXES
9	WITH WP(C)/6002/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR.	MR. D SAIKIA MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
10	WITH WP(C)/6003/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING AND ANR	MR. B CHOUDHURY	MR G RAHUL(R-1) MR. D M NATH (R-1)
11	WITH WP(C)/6018/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. D SAIKIA MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
12	WP(C)/66/2024 PART HEARD, FIXED.	G.B. CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
13	WP(C)/3832/2024 PART HEARD, FIXED.	MAHALAXMI ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
14	CRP/137/2019 WITH LCR 5 FILES, FIXED.	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	P BURAGOHAIN (R-1.1,1.2,1.3,2, 3.1,3.2,3.3)
15	CRP(IO)/166/2024 B/O	ANKUR KAKATI Versus BHAGYASHRI BORMUDOI	MS M D MEDHI MS J KALITA MR S J BARUAH	MS A HUSSAIN MR. M I HUDA S AHMED
ORDERS				
16	MACApp./354/2023 WITH LCR, FIXED.	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
17	WITH I.A.(Civil)/2978/2023 in MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
17	CRP(IO)/54/2024 CAVT. NO.01572/024, FIXED.	NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
18	WITH CRP(IO)/60/2024	DEE AND A SOLUTION PVT. LTD., Versus SABIR AZIM SHAH AND 11 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI MS. S DEB FOR CAVEATOR

HEARING

- 19 [RSA/84/2011](#)
WITH LCR, FIXED.
- NABA KUMAR SARMA and ANR
Versus
SMTI. RENU DAS and 11 ORS
- MR. S P ROY
MR.T ISLAM
MD.A HUSSAIN
MR A K RAI
MS K GOGOI
MS. N RAI
MR K F VIZO
MD.A WAHED
MR.D K DEY
- MR.N CHAKRABORTY
MR.S NATH
MR. D MAZUMDAR
MR.B K GHOSH
MR.C GOSWAMI
MR.R MEDHI
- 20 [MFA/53/2013](#)
WITH LCR 1 FILE, B/O.
- UNION OF INDIA,
Versus
M/S S.M. ENTERPRISE,
- MR.K P MAHESWARI
MR.A GOYAL
MR.A CHOUDHURY
MR.B MAHESHWARI
- 21 [Arb.A./6/2015](#)
WITH LCR, FIXED.
- UNION OF INDIA
Versus
TANTIA CONSTRUCTION LIMITED
- MS.M CHATTERJEE
MSK KALITA
MS.M PHUKAN
MS.U CHAKRABORTY
SC, NF RLY
- MS.B DAS
MR.N B P SINGHA
- 22 [CRP\(IO\)/311/2017](#)
CAVT. NO. 1245/2017
FIXED.
- ARUNA PATOWARY
Versus
RENUKA DAS and 9 ORS.
- MS.N MODI
MS.M CHOUDHURY
MR.S DUTTA
MRM K ROY
- MRS M D CHOWDHURY (R-1,5,2c,2d)
MS. L SHARMA
MR. B J MUKHERJEE
MR N BARUAH (R-1,5,2c,2d)
FOR CAVEATOR
- 23 [RSA/370/2017](#)
WITH LCR.
- SMTI RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRASAD
SEAL HIS LEGAL HEIRS SMTI MANJU SEAL
and 25 ORS
- MS.S S ZIA
MS.P SARMA
MR.A MATIN
MRS.R CHOUDHURY
- MR. A SATTAR
MR. D K KOTHARI
MR R K MOUR
S CHOUDHURY
MS. J BHATTACHARJEE
- WITH**
[I.A.\(Civil\)/147/2020](#)
in RSA/370/2017
- SMTI RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRASAD
SEAL HIS LEGAL HEIRS SMTI MANJU SEAL
and ORS
- MS. R CHOUDHURY
- MR. A SATTAR
MR. D K KOTHARI
MR R K MOUR
MR D. CHAKRABORTY
- WITH**
[I.A.\(Civil\)/750/2021](#)
in RSA/370/2017
- RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRADASH
SEAL HIS LEGAL HEIRS AND 7 ORS.
- MS. R CHOUDHURY
MR. A M AHMED
MS S S ZIA
- MR. A SATTAR
MR. D K KOTHARI
MR R K MOUR
MR S CHOUDHURY
- 24 [WP\(C\)/5282/2017](#)
WITH OFFICE NOTE
- RUPA RANI DUTTA
Versus
THE STATE OF ASSAM and 2 ORS.
- MR.S K GHOSH
MS.F AHMED
- GA, ASSAM
SC, GHC
- 25 [CRP\(IO\)/214/2018](#)
WITH LCR 6 FILES. FIXED.
- LAL MIA AND 6 ORS.
Versus
RAMJAN ALI
- MR. J AHMED
MS. H BEGUM
MR G BHARADWAJ
MR S Z AHMED
MS. M AHMED
- DR. B U AHMED
MR. P K ROYCHOUDHURY
MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAIN
MR M HUSSAIN
- 26 [MACApp./465/2018](#)
WITH LCR, FIXED.
- UNITED INDIA INSURANCE CO. LTD.
Versus
MD. RAJIB HUSSAIN and 2 ORS,
- MR.S BHUYAN
MR.R GOSWAMI
MS.M SAIKIA
MS. P BORTHAKUR
- MR. K SARMA R- 2 and 3
MR.K C DEKA(R-1)
MR.K BHATTACHARJEE(R-1)
MR.J C BARMAN(R-1)
MR.D DAS(R- 2&3)
MR.D BANERJEE(R-1)
MR.B J TALUKDAR(R- 2&3)
MR.S DEY(R-1)
MR.S KHAN(R-1)
MS.K M SARMA(R- 2&3)

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2534/2024 WITH SCANNED LCR	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
2	Bail Appln./3271/2024 WITH SCANNED LCR, FIXED	NILIMA KACHARI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
3	Bail Appln./3462/2024 WITH SCANNED LCR	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
4	Bail Appln./3546/2024 WITH SCANNED LCR, FIXED	BENIMA KACHARI @ SILA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
5	Bail Appln./3591/2024 FIXED	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
6	Bail Appln./3702/2024 FIXED	GOGOU HAOKIP Versus THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM
7	Bail Appln./3876/2024 WITH OFFICE NOTE	JHALMAN SINGH Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
8	Bail Appln./3901/2024 WITH OFFICE NOTE	PAPPU KUMAR SAHANI Versus THE UNION OF INDIA AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, NCB
BAIL HEARING				
9	AB/1122/2024 FIXED, WITH AB/1090/2024 (D/O)	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
10	WITH AB/1311/2024	MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHODHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM

11	AB/2383/2024	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
12	AB/3040/2024 FIXED	ABDUL MOTALEB @ MOTALEB ALI Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
13	AB/3056/2024 FIXED	SRI AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR M HOQUE	PP, ASSAM
14	AB/3127/2024 FIXED	MD IMAN HUSSAIN AND 13 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
WITH				
15	AB/3126/2024	FARUQUE AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
16	AB/3283/2024 WITH OFFICE NOTE, FIXED	OMAR ALI Versus THE STATE OF ASSAM	MR. T DEURI MD A RAHMAN MRS. R S DEURI MS A DAS MS. L WANGSA	PP, ASSAM
17	AB/3317/2024 WITH OFFICE NOTE, FIXED	KUTUB UDDIN CHOWDHURY Versus THE STATE OF ASSAM AND ANR	T A LASKAR MR. D K AGARWALA	PP, ASSAM
18	AB/3370/2024 FIXED	SMTI SANAKA BISWAS Versus THE STATE OF ASSAM	MR. M ALI MD. ANARUL ISLAM	PP, ASSAM
19	AB/3418/2024 WITH OFFICE NOTE, FIXED	SRI SABED ALI Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	PP, ASSAM
20	AB/30/2025 FIXED	AFJAL HUSSAIN BEPARI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM

ORDERS

21	RFA/35/2014	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MR R SINGHA MRV K BAROOAH MS S PATOWARY
22	I.A.(Civil)/2825/2019 IN RSA/180/2006(D/O), FIXED in Review.Pet./102/2018 WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI DR. B N GOGOI	
23	CRP(IO)/531/2024	MRS. DIPALI DAS Versus ISHAN KATAKI AND ANR.	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
24	I.A.(CrI.)/1011/2024 IN Bail Appln./2052/2024(D/O), WITH SCANNED LCR in Bail Appln./2052/2024	DURYODHAN YADAV Versus THE STATE OF ASSAM AND ANR	MS. D CHAUHAN	PP, ASSAM

HEARING

25	MACApp./282/2014 WITH LCR, FIXED	NAJUMA BEGUM Versus UNITED INDIA INSURANCE CO LTD	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.K K BHATRA(R-1) MR.A TALUKDAR(R-1) MR.K K BHATTACHARYYAR-1 MR.J JOHN(R-1)
26	RFA/56/2015 WITH LCR	ASSAM STATE TRANSPORT CORPORATION and ANR Versus M/S SRI RANI SATI AUTO STORES	MR.M SARMA MS.I GOHAIN MS.M DUTTA	MR.S S SHARMA MS.L SHARMA MRA SHARMA
27	RSA/222/2016 WITH LCR, FIXED	MISS ARJINA BEGUM Versus TAHER UDDIN AHMED	MR.J AHMED MR.S DAS MS.D BORA	MR.P P DAS MR.S DAS
28	RSA/303/2016 WITH LCR, FIXED	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE MR. P K BORDOLOI	MR. T K BHUYAN MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN
29	RSA/56/2017 WITH LCR, FIXED	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS Versus TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA
30	RSA/328/2018 WITH LCR, FIXED	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
	WITH			
31	RSA/318/2018	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (r-2)
32	RSA/1/2019 WITH LCR, FIXED	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
33	RFA/11/2021 WITH LCR, B/O	THE COMMISSIONER AND SPECIAL SECRETARY AND 3 ORS Versus M/S D.P ENTERPRISE AND 3 ORS	MR. Y S MANNAN MR. D NATH, SC PWD MS. M BHATTACHARYYA MS. N BARUAH	MR. N ALAM (R-1) MS U DAS (R- 2,3,4) MR K JAIN (r-1) MS. H FATIMA (r-1)
34	MACApp./276/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	MRS. S ROY (r-5) MR. P DEKA (R-1,4) MR. A CHETIA (R-1,4) MR M SAHEWALLA (R-1,4) MS T J SAHEWALLA (R-1,4)
	WITH			
	I.A.(Civil)/1511/2022 in MACApp./276/2022	NEW INDIA ASSURANCE CO. LTD. Versus RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	

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3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS
IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY
ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND
IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
1	Crl.A./161/2008 WITH LCR 1 BUNDLE, FIXED	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
2	Crl.Rev.P./240/2009 FIXED, WITH LCR 4 FILES	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
3	Crl.Rev.P./389/2010 FIXED, WITH LCR 6 FILES	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
4	Crl.Rev.P./480/2010 WITH LCR 1 FILE, FIXED	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
MOTION				
5	Crl.Rev.P./9/2025	JAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
6	Crl.Rev.P./10/2025	JAHAR ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM

7	Crl.Pet./42/2025	NUR NEHAR BEGUM @ NUR NEHAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
8	Crl.Pet./52/2025	HARSING KRO Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
<u>ADMISSION</u>				
9	Crl.Rev.P./332/2024 FIXED, WITH LCR 2 FILES	KASHMI DIHINGIA Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MR M HANDIQUE MS. B LASKAR	MR. A BORUA (R-2) MR T GOGOI(R-2) MS P SARMA(R-2) PP, ASSAM
10	Crl.A./13/2025	DEBANANDA KURMI Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	PP, ASSAM
	WITH I.A.(Crl.)/25/2025 in Crl.A./13/2025	DEBANANDA KURMI Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	PP, ASSAM
11	Crl.A./14/2025	PUSPA BORAH Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
	WITH I.A.(Crl.)/26/2025 in Crl.A./14/2025	PUSPA BORAH Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
<u>BAIL HEARING</u>				
12	AB/1038/2024 FIXED	SRI PULIN SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	MR. N J DUTTA MR W R MEDHI(NAYAN JYOTI DEKA (I/O)) PP, ASSAM
<u>ORDERS</u>				
13	I.A.(Crl.)/204/2024 WITH LCR 4 FILES, FIXED in Crl.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	WITH Crl.A./56/2024	ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
14	I.A.(Crl.)/553/2024 WITH LCR 1 BUNDLE, FIXED in Crl.A./188/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	WITH Crl.A./188/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
15	Crl.A./174/2024	RAMAKANTA GAYARI Versus CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
16	I.A.(Crl.)/1190/2024 FIXED in Crl.Rev.P./436/2024	BHADESHWAR DAS AND 6 ORS Versus PRASANTA RAJKHOWA AND 4 ORS	MR. A DHANUKA (FOR ALL RESPONDENTS)	

	WITH Crl.Rev.P./436/2024	PRASANTA RAJKHOWA AND 4 ORS Versus BHADESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI	MR. A GANGULY (FOR ALL RESPONDENTS) MR. A DHANUKA (FOR ALL RESPONDENTS)
17	I.A.(Crl.)/1225/2024 WITH LCR 5 FILES, B/O in Crl.A./395/2023	ROHAM ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./395/2023	ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<u>QUASHMENT</u>				
18	Crl.Pet./175/2014 WITH LCR 1 FILE	AMALENDU DAS GUPTA and 10 ORS Versus ABDUL HAQUE and ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MD.ASLAM	DR.B AHMED MRK UDDIN MR.S R BARBHUIYA MR.A B T HAQUE PP, ASSAM
19	Crl.Pet./349/2014 FIXED	SANJIB DEKA Versus THE STATE OF ASSAM AND ANR	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SARMA	MR.P SHARMAH(R-2) MR.K D SARMA(R-2) PP, ASSAM
20	Crl.Pet./36/2017 WITH LCR 2 FILES (SCANNED), FIXED	NIZAME UDDIN BARBHUIYA and 2 ORS. Versus DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR.D CHAKRABARTY(R-1) MS.S HAZARIKA(R-1) PP, ASSAM
21	Crl.Pet./255/2018 WITH LCR 6 FILES	AMAL DAS Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR N J DAS MR. N MAHAJAN MR P K DAS	G UDDIN (R2) MR. A UDDIN (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM
22	Crl.Pet./455/2022 WITH LCR 1 FILE (SCANNED), FIXED	HITESH DEKA @ MUSHAHARI Versus SMT. JINU DEKA	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	MR M AHMED MR A. ALI N. CHOUDHURY
23	Crl.Pet./1311/2024 FIXED	MONIRUL ISLAM Versus STATE BANK OF INDIA AND ANR	M M RAHMAN	PP, ASSAM
24	Crl.Pet./1335/2024 B/O	SAHEB ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	PP, ASSAM
25	Crl.Pet./1421/2024 FIXED	JAI BHAGWAN Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM
26	Crl.Pet./1449/2024 FIXED	NURUL HASSAN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
<u>HEARING</u>				
27	Crl.A./74/2015 WITH LCR 1 FILE, WITH OFFICE NOTE, FIXED	MD SUNAMUDDIN SHEIKH Versus MD IBRAHIM ALI and 3 ORS	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR. T J MAHANTA
28	Crl.A./185/2020 4 Y 6 M 24 D :WITH LCR 4 FILES, B/O	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
29	Crl.A./218/2020 WITH LCR 4 FILES, P.B. 1, FIXED	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. N UDDIN K U AHMED MS P SARMA MS N HASAN MR. M ISLAM MR S K CHHETRY	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
30	Crl.A./159/2022 2 Y 8 M 13 D :WITH LCR 5 FILES, FIXED	JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM

WITH
[I.A.\(CrI.\)/34/2025](#)
in CrI.A./159/2022

JITUMONI MAHANTA
Versus
THE STATE OF ASSAM,

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. A BORUA
MR T GOGOI

PP, ASSAM

31 [Crl.Rev.P./545/2022](#)
WITH LCR 7 FILES , FIXED

MD. ABDUL MUTALIB
Versus
MD. SOFIQUL HOQUE AND ANR.

MR. A M BORA
MR. B BHAGAWATI
MR. D GAGAI
MS. C CHOUDHURY
MR. V A CHOWDHURY

MR. M DUTTA
MR. A M AHMED
MS S DEV
MR H R CHOUDHURY
MR J MAHANTA
P. GHOSH
PP, ASSAM

WITH
[I.A.\(CrI.\)/399/2023](#)
in CrI.Rev.P./545/2022

MD. SOFIQUL HOQUE,
Versus
MD. ABDUL MUTALIB AND ANR.
ANAR ALI @ ANOWAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MR. M DUTTA
MS S DEV

MR. A M BORA

32 [I.A.\(CrI.\)/339/2024](#)
WITH LCR 4 FILES, FIXED
in CrI.A./159/2023

ANAR ALI @ ANOWAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MRS. B GOGOI
MS M BORAH

MS. D SAIKIA, AMICUS
CURIAE FOR R-2
PP, ASSAM

WITH
[CrI.A./159/2023](#)

ANAR ALI @ ANOWAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MRS. B GOGOI
MR. S RANA
MS M BORAH

MS. D SAIKIA, AMICUS
CURIAE FOR R-2
PP, ASSAM

WITH
[I.A.\(CrI.\)/383/2023](#)
in CrI.A./159/2023

ANAR ALI @ ANOWAR ALI
Versus
THE STATE OF ASSAM AND ANR.

MRS. B GOGOI
MR. S RANA
MS M BORAH

MS. D SAIKIA, AMICUS
CURIAE FOR R-2
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./110/2025	JIAUL HOQUE @ JIYAU HAQUE Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
2	Bail Appln./116/2025	LALRUHLU HMAR AND ANR Versus UNION OF INDIA AND ANR	MR. N J DUTTA MR A BASUMATARY	SC, DRI
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./2109/2024 FIXED, WITH SCANNED COPY OF CASE RECORD WITH I.A.(CrI.)/22/2025 in Bail Appln./2109/2024	HABIB AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
		HABIB AHMED Versus THE STATE OF ASSAM		PP, ASSAM
4	Bail Appln./3416/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	RAFIQUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./3770/2024 FIXED, WITH SCANNED COPY OF CASE RECORD AND CD	WAJID HUSSAIN @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
6	Bail Appln./3787/2024 FIXED, WITH SCANNED COPY OF CASE RECORD AND CD	WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./3788/2024 FIXED, WITH SCANNED COPY OF CASE RECORD AND CD	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<u>BAIL HEARING</u>				
8	AB/3363/2024 FIXED	SAHED AHMED LASKAR AND ANR. Versus CRNTRAL BUREAU OF INVESTIGATION (CBI)	MR. A LAL MR. SAHEEL N M	SPL. PP, C.B.I.
9	AB/3366/2024 FIXED	SANJAY DEKA Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM

ORDERS

10 [I.A.\(CrI.\)/1220/2024](#) CENTRAL BUREAU OF INVESTIGATION BISWAJIT BARMAN MR. M SAIKIA
FIXED, IN BA/2970/2024 (D/O)
Versus
MONALISHA DAS

HEARING

11 [Crl.Pet./44/2022](#) NIBRITY DASGUPTA AND ANR MR A DASGUPTA MR G SAHEWALLA (R-2)
PART-HEARD, FIXED, WITH MS. A S BAIDYA MR G N SAHEWALLA (r-
SCANNED COPY OF LCR (1 FILE) THE UNION OF INDIA AND 3 ORS MR K BISWAKARMA 3,4)
MS B DEVI MR M SAHEWALLA (R-2)
MR M SAHEWALLA (R-2)
MR H K SARMA (R-2)
MR H K SARMA (R-2)
MS T J SAHEWALLA (R-2)
MS T J SAHEWALLA (R-2)
ASSTT.S.G.I.
PP, ASSAM

12 [Crl.A./220/2023](#) DILIP ROY MR. B BARMAN
1 Y 10 M 25 D:PART-HEARD, MRS P P BORAH
FIXED, WITH LCR 3 FILES THE STATE OF ASSAM AND ANR. MR. P K DAS

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
5)	MR. N J GOGOI	06-01-2025	To	23-01-2025
6)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
7)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
8)	MR. S R RABHA	20-01-2025	To	24-01-2025
9)	J SHARMA	20-01-2025	To	27-01-2025
10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./557/2023 WITH LCR	PRANAB ACHARJEE AND 2 ORS Versus JURI BAISHYA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. S SAIKIA
2	I.A.(Crl.)/353/2024 in Tr.P.(Crl.)/32/2023	KEWELO U. KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
	WITH Tr.P.(Crl.)/32/2023	UTPAL JYOTI SUT Versus KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
3	WITH Tr.P.(Crl.)/9/2023	UTPAL JYOTI SUT AND ANR Versus KEWELO U KROME	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	WITH I.A.(Crl.)/340/2024 in Tr.P.(Crl.)/9/2023	KEWELO U KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
MOTION (BA)				
4	Bail Appln./112/2025	ABU BAKKAR SIDDIQUE @ RAHUL @ ABU BAKKAR SIDDIK Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR U U KHAN	PP, ASSAM

5	Bail Appln./113/2025	BHABNA BABU AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
6	Bail Appln./114/2025	JAKIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	PP, ASSAM
7	Bail Appln./117/2025	SAHAJAHAN ALI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
8	Bail Appln./120/2025	SADEQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MR. Y ALI MR A AHMED MD A ISLAM	PP, ASSAM
MOTION				
9	AB/3068/2024 FIXED	ABDUL LATIF @ ABDUL LOTIF AND ANR. Versus THE STATE OF ASSAM	MS N KHATUN	PP, ASSAM
10	AB/36/2025 FIXED	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
WITH				
11	AB/3307/2024	MAJIRAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
12	AB/91/2025 FIXED	ABDUL MOMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
13	AB/95/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
14	AB/104/2025	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
15	AB/105/2025	BHOLA TANTI Versus THE STATE OF ASSAM	MR. B P SINHA MS B.SINHA	PP, ASSAM
16	AB/106/2025	AKTAR ALI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
17	AB/108/2025	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
ADMISSION				
18	Crl.Pet./1264/2022 WITH LCR 2 FILES (SCANNED), FIXED	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
WITH				
	I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
19	Tr.P.(Crl.)/10/2024 WITH LCR 1 FILE (SCANNED), FIXED	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM

20	WITH Tr.P.(CrI.)/8/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
21	WITH Tr.P.(CrI.)/9/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
22	WITH Tr.P.(CrI.)/11/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
23	Tr.P.(CrI.)/26/2024 FIXED	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
24	WITH Tr.P.(CrI.)/27/2024	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./3683/2024 FIXED	NUR ALOM Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
26	Bail Appln./3743/2024 WITH SCANNED LCR, FIXED	ABID JOYNALUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
27	Bail Appln./3898/2024 WITH Bail Appln./3741/2024 (D/O), FIXED	MOFIDUL ISLAM AND TWO ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
28	Bail Appln./3961/2024 FIXED	DIGANTA BORAH Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
30	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
31	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
32	AB/2068/2024 FIXED	MD. FURKAN ALI Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. R ALI (R-2) R L CHUTIA (R-2) PP, ASSAM

33	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
	WITH			
34	AB/2277/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
35	AB/2294/2024 FIXED	NONI MADHAV DAS @ MONI MADHAB DAS Versus THE STATE OF ASSAM	MR. G K MEDHI B. D. KAKATI	PP, ASSAM
36	AB/2763/2024 FIXED	DIPJYOTI BORUAH AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
37	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
38	AB/2851/2024 FIXED	MUSTAK WASHIM AHMED Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MR H DAS MS D BORAH	PP, ASSAM
39	AB/2967/2024 FIXED	RAFIKUL ALI @ ROFIK ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	AB/3073/2024 WITH SCANNED CASE RECORD, FIXED	FARIDUL ISLAM Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
41	AB/3093/2024 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
42	AB/3134/2024 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MD A ALI	PP, ASSAM
43	AB/3135/2024 FIXED	MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM
44	AB/3173/2024 FIXED	TANAY CHOUDHURY Versus THE STATE OF ASSAM	MS. M PATHAK MR. B HUSSAIN	PP, ASSAM
	WITH			
45	AB/3409/2024	ALAK DHAR AND ANR Versus THE STATE OF ASSAM	MS. M MALLIK MS. M PATHAK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
46	AB/3175/2024 FIXED	DR FARID KHAN AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
47	AB/3192/2024 FIXED	ABDUL MALEK AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. N ISLAM R KHA	MR. J AHMED (INFORMANT) MR Z RAHMAN(INFORMANT) PP, ASSAM
48	AB/3239/2024 FIXED	ROMEN ROHIDAS Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	PP, ASSAM
49	AB/3294/2024 FIXED	EMRAN AHMED Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM

50	AB/3338/2024 FIXED	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
51	AB/3420/2024 FIXED	NASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
52	AB/3433/2024 FIXED	IMRAN ALI @ IMRAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
53	AB/94/2025 FIXED	MD RAIZUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK	PP, ASSAM

ORDERS

54	I.A.(CrI.)/537/2020 FIXED, IN AB/4412/2019 (D/O) in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
55	I.A.(CrI.)/660/2024 WITH LCR 4 FILES, WITH OFFICE NOTE, FIXED in CrI.A./226/2024 WITH CrI.A./226/2024	DARSING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	I AMIN (R2) MR. O ULLAH (R2) MR N ZAMAN (R2) PP, ASSAM
56	CrI.Pet./1577/2024 FIXED	SRI SOURAV AGARWAL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM

HEARING

57	CrI.Pet./808/2023 (AS FIRST ITEM), WITH LCR 2 FILES (SCANNED), FIXED	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM
58	CrI.A./199/2022 2 Y 5 M 25 D :WITH LCR 5 FILES, FIXED	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
59	CrI.Rev.P./305/2022 WITH LCR 2 FILES, FIXED	KRISHNA DAS Versus SMTI. HAIMYA DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
60	CrI.A./323/2022 2 Y 3 M 8 D :WITH LCR 4 FILES, WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/772/2022 in CrI.A./323/2022	GANESH BARMAN Versus THE STATE OF ASSAM AND ANR. GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM MR S GOSWAMI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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10)	MR. R GOSWAMI	20-01-2025	To	20-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3036/2021 FIXED	GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR M R ADHIKARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM MR. A SARMA (R-2,3) MR. D DOLEY MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I.
	WITH I.A.(Civil)/1248/2021 in WP(C)/3036/2021	GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM SC, C G S C
2	WP(C)/5189/2022 WITH LCR, FXED	PRATAP BORTHAKUR AND 17 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. T J MAHANTA MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM SC, NHAI MR. J I BORBHUIYA (r-10,12 to 15) MR. P BOIRAGI (r-10,12 to 15) MR. S J SARMAH (r-10,12 to 15) SC, REVENUE ASSTT.S.G.I.
HEARING				
3	WP(C)/5254/2013 FIXED	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
4	WP(C)/7322/2015	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MRS. A GAYAN MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAJIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.

6	WP(C)/470/2019 WITH SCANNED COPY OF LCR	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae
7	WP(C)/7096/2021 FIXED	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH I.A.(Civil)/1041/2022 in WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
8	WP(C)/1796/2022	DILBER ALI AHMED Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR. M HUSSAIN MR A K DAS	MR. A PARVEZ MR. A PARVEZ MR. P HAZARIKA MR. H S BORAH MR D GOGOI (r-3,4,5,6) MR D GOGOI (r-3,4,5,6)
9	WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC. REVENUE
	WITH I.A.(Civil)/3414/2023 in WP(C)/5161/2022	JAKIR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID	GA, ASSAM SC, REVENUE
10	WP(C)/1709/2023	BIJON DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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[For Tuesday,21st January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/54/2017 BY SLIP	BITASHOK RAKSHIT Versus UNITED BANK OF INDIA and 5 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	
2	WP(C)/5813/2021 BY SLIP	SABITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED MR. P MAHANTA MS C DAS MS. M BORGHAIN	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
3	WP(C)/286/2023 BY SLIP	RANJU GOGOI BHAGAWATI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	MR K TALUKDAR SC, INDUSTRIES AND COMMERCE
4	WP(C)/1925/2024 BY SLIP	RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU.
TOP OF THE LIST				
5	WP(C)/2814/2016 FIXED	NOBI BOKSH Versus THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)
6	WP(C)/938/2017	ON THE DEATH OF MAFIZUR RAHMAN SAIKIA HIS WIFE Versus THE STATE BANK OF INDIA and 8 ORS.	MS.S K NARGIS MR. R KALITA	MR. B D KONWAR SR. ADV. MR.K K DEY(R- 1-7) MRS J M KONWAR MRV K BAROOAH(R- 1-7) MRS BAISHYAR- 1-7
7	WP(C)/2662/2017 FIXED	UTPAL BARMAN Versus THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.B CHAKRAVARTY(R- 1 to 4) ASSTT.S.G.I.
8	WP(C)/3737/2017	ARUP DAS Versus THE UNION OF INDIA and 5 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.K K PARASAR R- 1 to 6 ASSTT.S.G.I.
9	WP(C)/4308/2017	POLASH JYOTI BORA Versus THE UNION OF INDIA and 6 ORS.	MR.S RAHMAN MR.SK MUKTAR	MR.Y DOLOIR- 1-7 ASSTT.S.G.I. SR. CGC
10	WP(C)/6337/2017	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.

11	WP(C)/7726/2017	BHUPENDRA KUMAR @ BHUPENDER KUMAR Versus THE UNION OF INDIA and 6 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
12	WP(C)/3320/2018	BHASKAR PRATIM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
13	WP(C)/2035/2019 FIXED	SUBHASH CHANDRA KOCH Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. M DAS MS. N SULTANA	MR. L TALUKDAR MR B DAS MRS. M DAS MR H TALUKDAR
14	WP(C)/6318/2019	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MR. M KHAN MR J RAHMAN	GA, ASSAM MS M KAKOTY, SC, AH&VET
ADMISSION				
15	WP(C)/2823/2023 PART-HEARD, FIXED	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
HEARING				
16	WP(C)/538/2023 TOP OF THE LIST, FIXED	SAMIR DEY Versus THE STATE BANK OF INDIA AND4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
17	WP(C)/2452/2020 FIXED	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
18	WP(C)/3427/2020 FIXED	NO. 055130963, SRI HIREN BORO Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.
WITH				
19	WP(C)/2601/2020	NO. 055132021 PRADIP UPADHYAY Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
WITH				
20	WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
WITH				
21	WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
WITH				
22	WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.
WITH				
23	WP(C)/4627/2020	NO. 035134484 JITU DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
24	WP(C)/1047/2021 FIXED	DEVA DOLEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	GA, ASSAM SC, REVENUE
25	WP(C)/5947/2021	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.
26	WP(C)/6098/2022 FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
27	WP(C)/903/2023	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM

28	WP(C)/1154/2023 FIXED	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL
29	WP(C)/3354/2023 FIXED	HITENDRA KUMAR PHUKAN Versus THE UNION OF INDIA AND 3 ORS	MR. D P CHALIHA MS M ROY	DY.S.G.I. SC, POWER GRID
30	WP(C)/6069/2023	BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	MR. K N CHOUDHURY(R-7) MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MR. R J DAS(R-7) MD H R AHMED(R-8 TO 8(4)) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR. D J DAS(R-7) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
	WITH I.A.(Civil)/164/2024 in WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS,	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE
31	WP(C)/4885/2024 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.

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